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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ ITA 529/2023

PR. COMMISSIONER OF INCOME TAX

(CENTRAL)-2

.....Appellant

Through: Mr. Sanjay Kumar, SSC with Ms. Monica Benjamin and Ms. Esha Kadian, JSCs.

versus

M/S K.R. PULP AND PAPERS LTD.

.....Respondent

Through: Mr. Gautam Jain and Mr. Manish Yadav, Advocates

CORAM:

HON'BLE MR. JUSTICE VIBHU BAKHRU

HON'BLE MS. JUSTICE SWARANA KANTA SHARMA

ORDER

28.11.2024

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1. A request for adjournment is made by the learned counsel for the respondent.
2. At his request, list on 10.12.2024.

VIBHU BAKHRU, J

SWARANA KANTA SHARMA, J

NOVEMBER 28, 2024

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[Click here to check corrigendum, if any](#)